

Government of India
Ministry of Commerce & Industry
Department of Commerce
Directorate General of Foreign Trade

Dated: September 16, 2026
Vanijya Bhawan, New Delhi

To,

1. All Pre-Shipment Inspection Agencies
2. All Members of Trade and Industry
3. All Customs Authorities

Trade Notice No. 28/2026-27

Subject: Revision in Timeline for Issuance of PSIC and One-time Relaxation for Issuance of Backlog PSICs-reg.

Kind attention is invited to earlier Trade Notice No. 22/2026-27 dated 25.08.2026 regarding enhancements in the Pre-Shipment Inspection Agency (PSIA)/Pre Shipment Inspection Certificate (PSIC) process.

2. In order to facilitate smooth implementation of the revised PSIA/PSIC module, the following relaxations are hereby made to the provisions contained in the aforesaid Trade Notice:

i. One-time transitional arrangement for issuance of PSICs

A one-time relaxation of seven days from the date of issuance of this trade notice is hereby provided to the recognized PSIAs for clearing the backlog PSICs pertaining to inspections conducted prior to 25.08.2026, where such certificates could not be issued due to system restrictions introduced pursuant to the aforesaid Trade Notice.

ii. Revision in timeline for issuance of PSIC

Para 2(ii) of Trade Notice No. 22/2026-27 dated 25.08.2026 shall stand substituted with the following:

"The PSIC shall be generated and issued within 2 days from the date of inspection. The system shall permit generation and issuance of the PSIC only within the prescribed timeline. The PSIC uploading shall be done from the same geographical location/country where inspection is carried out."

3. All other provisions of Trade Notice No. 22/2026-27 dated 25.08.2026 shall remain unchanged.

This issues with the approval of the DG, DGFT.

(Manoj Kumar Meena)
Deputy Director General of Foreign Trade

(Issued from File No. 01/02/103/AM-26/EG&TF)